

## RAJYA SABHA

*Friday, the 13th October, 1989, 21st. Asvina, 1911 (Saka)*

The House met at eleven of the clock,  
The Deputy Chairman in the Chair

### OBITUARY REFERENCES

#### THE DEPUTY CHAIRMAN :

Members, I refer with profound sorrow to the passing away of Shri Hashim Raza Allahabadi Abdi and Shri T.K. Srinivasan, former Members of this House.

Shri Hashim Raza Allahabadi Abdi was born in February 1929 at Allahabad. A journalist by profession, Shri Abdi edited a number of periodicals. Shri Abdi was deeply interested in the spread of literacy among the masses and was closely associated with several educational institutions. Shri Abdi worked steadfastly to alleviate the sufferings of the backward and depressed classes and to improve their lot.

Shri Abdi served as a Member of the UP legislative Council from 1976 to 1982 and of this House from April 1982 to April 1988. He participated actively in the proceedings of the House.

Shri T.K. Srinivasan was born in November 1922 at Thiruchirappalli in Tamil Nadu and had his education at Thiruchirappalli and Ramnad.

Shri Srinivasan was editor of two Tamil Weeklies. Shri Srinivasan served in the Indian Railways, but had to leave service because of his active involvement in politics. A dedicated social worker, Shri Srinivasan served the masses with single-minded devotion. He was a Member of this House from the State of Tamil Nadu from April 1970 to 1976 and actively participated in the proceedings of the House.

589RS- 1

We deeply mourn the passing away of Shri Hashim Raza Allahabadi Abdi and Shri T.K. Srinivasan.

I request Members' to rise in their places and observe silence as a mark of respect to the memory of the departed.

*[Hon. Members then stood in silence for one Minute]*

THE DEPUTY CHAIRMAN ;  
Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

### PAPERS LAID ON THE TABLE

#### Notifications of the Ministry of Communications (Department of Telecommunications)

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): Madam, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Telecommunications), under sub-section (5) of section 7 of the Indian Telegraph Act, 1885:-

(i) G.S.R. No. 623, dated the 19th August, 1989, publishing the Radio, Television and Video Cassette Recorders Sets (Exemption from Licensing Requirements) Amendment Rules, 1989. [Placed in Library See No. Lt. 8368/89]

(ii) G.S.R. No. 865(E), dated the 29th September, 1989, publishing the Indian Telegraph (Fourth Amendment) Rules, 1989.

[Placed in Library See No. LT 8369/89]